

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.419**

**IA/5298/ND/2022, IA/5297/ND/2022, IA/5965/ND/2022 IN**  
**IB/1047/PB/2020**

**IN THE MATTER OF:**

Rexsona Tiles Pvt. Ltd	...	Applicant
Versus		
Waaman Products Pvt. Ltd	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the RP/IRP : Mr. Ramkirpal Sharma, for RP

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel for the RP in person is present. Learned Counsel for the Respondent is present in IB/1047/2020. No representation on behalf of the Applicant. List the matter on **02.08.2024**

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**